

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.03.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 230 of 2022	Ramesh Chander Agarwala Vs. State Bank of India & Anr.	Saurabh Jain	
3.	Comp. App. (AT) (Ins) No. 231 of 2022	Pankaj Lohariwal Vs. State Bank of India & Anr.	Saurabh Jain	
4.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	
5.	Comp. App. (AT) (Ins) No. 267 of 2022	Hemendra Bosmiya Vs. Vistra ITCL (India) Ltd. & Ors.	Pratiksha Sharma	
6.	Comp. App. (AT) (Ins) No. 268 of 2022	G. Satyanarayana Resolution Professional Ajanta Offset and Packaging Ltd. Vs. Govind Prasad Todi	Abhishek Parmar	
7.	Comp. App. (AT) (Ins) No. 269 of 2022	Amarjeet Kaur & Ors. Vs. Puma Realtors through Resolution Professional & Ors.	Abhishek Parmar	

8.	Comp. App. (AT) (Ins) No. 270 of 2022	Rajasthan State Industrial Development and Investment Corporation Vs. Shri Shankar Khandelwal & Anr.	Anuj Bhandari	
9.	Comp. App. (AT) (Ins) No. 170 of 2022	Vishal Harish Chaudhary (Suspended Director of Corporate Debtor) Vs. Arihant Nenawati (Liquidator of Royal Refinery Private Ltd.) With	Saurabh Ajay Gupta	Kaustav Som Arjun Krishnan

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal-RP Harsh Surana-R1 Kumar Sumit-R2
11.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
12.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
13.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
14.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	Alok Mishra
15.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 465 of 2022	Bank of India Vs. Naresh Seth With	Ashish Rana	Abjijeet Sinha Milan Negi
16.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 466 of 2022	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjijeet Sinha Milan Negi

17.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr. With	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
18.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall
19.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam
20.	Comp. App. (AT) (Ins) No. 18 of 2022	Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr.	Vriti Gujral	Himanshu Yadav Anirudh Jamwal Nitin Kant Setia Sardavinder Goyal-R2
21.	Comp. App. (AT) (Ins) No. 88 of 2022	Principal Commissioner of Customs Noida Customs Commissionerate Vs. Arvind Mittal Interim Resolution Professional of Mkm Technologies	Shilendera K. Singh	Amar Vivek Aditya Gauri
22.	Comp. App. (AT) (Ins) No. 118 of 2022	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL) Vs. Salasar Steel and Power Ltd. and Ors.	Ravi Sharma	Abhishek Anand Kunal Godhwani-R2-R5 Jishnu Chowdhury-R3 Aniket Agarwal-R1 & R4
23.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. —	Mohd. Nazim Khan	

For Hearing

24.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal- IRP R. K. Gupta-IRP
25.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan

26.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
27.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2
28.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1
29.	Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
30.	Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7

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By order of Hon'ble Chairperson
-sd/-
Registrar